

**PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NALGONDA.**

**PRESENT: MR. M.V. RAMESH,  
PRINCIPAL DISTRICT JUDGE, NALGONDA.**

**Procdgs. Dis.No. 141 /2020/A1,**

**Date: 07-01-2020.**

Sub: ESTABLISHMENT - Deputation of Certain  
Stenographers (on Outsourcing Basis) - Orders -  
Issued.

Ref: Procs.Dis.No. 81/2020/A1, dated 04.01.2020 of  
this Court.

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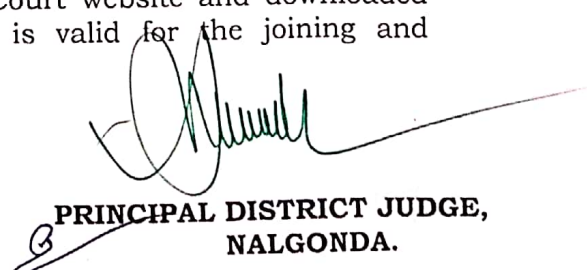
**ORDER:**

The Principal District Judge, Nalgonda is pleased to pass the following orders:

1. Deputation of Kum. M. Jyothi, Stenographer (on outsourcing basis), presently working in the Court of Prl. Junior Civil Judge, Ramannapet who is ordered to work in the Court of II Additional Junior Civil Judge, Miryalguda vide proceedings under reference cited is hereby cancelled. Further she is directed to work in the Court of Addl. Junior Civil Judge, Ramannapet until further orders.
2. Kum. Greeshma, Stenographer (on outsourcing basis), presently working in the Court of Addl. Junior Civil Judge, Ramannapet is hereby deputed to work in the Court of the II Addl. Junior Civil Judge, Miryalguda until further orders.

The concerned Judicial Officers are instructed to relieve the above individuals directing them to report before their new stations by **08.01.2020.**

The order placed in the District Court website and downloaded copy from the District Court Website is valid for the joining and relieving.

  
**PRINCIPAL DISTRICT JUDGE,  
NALGONDA.**

- To  
The Individuals.  
Copy to:  
1. The Prl. Junior Civil Judge, Ramannapet.  
2. The Addl. Junior Civil Judge, Ramannapet.  
3. The II Addl. Junior Civil Judge, Miryalguda.